

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.311
CP.CAA-48(ND)/2023

IN THE MATTER OF:

Primesoft Vincom Pvt Ltd. AND Gadaadharah Sales Pvt Ltd.

.... APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 05.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Raaghav Aggarwal, PCS, Mr. Saral Sharma,
Advocate

For the Respondent :

ORDER

Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the RD seeks further time to file the report. One week time granted as a last and final opportunity to the RD. The Income Tax Department is also granted one week time as a last and final opportunity for filing its report. The Applicant shall file an undertaking with respect to the Income tax Dues within the said period.

List the matter on **18.03.2024.**

-SD-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-SD-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)